

## IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

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C.A. 216/99.Dt. of Decision : 16-02-99.

M. Swamy Chary

.. Applicant.

Vs

1. The Junior Telecем Officer....  
(Telegraph), Telegraph Office,  
Karimnagar-505001.
2. The Sub-Divisional Officer (Phones),  
Karimnagar.
3. The Telecем District Manager,  
Telecем, Karimnagar District. .... Applicant.

Counsel for the applicant : Mr. K. Vasudeva Reddy

Counsel for the respondents : Mr. V. Rajeswara Rao, Addl. CGSC.

CORAM:-

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (JUDL.)



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ORDER

Heard Mr.K.Vasudeva Reddy, learned counsel for the applicant and Mr.V.Rajeswara Rao, learned counsel for the respondents.

2. The applicant herein was engaged as Mazdeer from 1-7-94 to 31-12-94 under the respondents department.

3. Relying upon the orders passed by this Tribunal in OA.872/96 and OA.873/96 decided on 10-12-97 he has filed this OA seeking the following reliefs:-

"i) declare the action of the respondents in not re-engaging the applicant as Casual Mazdeer and engaging his juniors, as illegal, arbitrary and discriminatory;

ii) consequently direct the respondents to re-engage the applicant as Casual Mazdeer."

4. At the time of admission hearing the learned counsel for the respondents submitted that the application is beyond time and the applicant has not explained any convincing reason for approaching this Tribunal in 1999. Even though his casual services was ended in 31st Dec. 1994.

5. The applicant in the OA has not stated any circumstances which prevented him to approach this Tribunal immediately after 31-12-1994. There is a delay for nearly 4 years. Hence, I feel that no relief can be granted to the applicant. However, I make it clear that my order does not come in the way of the respondents considering the case of the applicant for engaging on casual basis if there is any work in the department in preference to outsiders and freshers.

6. With the above observation the OA is disposed of.  
No order as to costs.

*B.S.JAI PARAMESHWAR*  
16249  
(B.S.JAI PARAMESHWAR)  
MEMBER (JUDL.)

Dated : The 16th Feb 1999.  
(Dictated in the Open Court)

*SPR*  
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